

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/IBC/188/2023

NAME OF THE PETITIONER : MQ Networks Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 10 of IBC, 2016 r/w Rule 7 of IBC,2016

ORDER

Ld. Counsel Mr. Rahul Pandey for the Petitioner. Ld. Counsel Mr. Raj Jhabakh for the Income Tax Department.

Rejoinder has been e-filed today. Physical copy be filed within 3 days. Copy has been served.

List the Petition for hearing on **06.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk